COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 526 OF 2016 IN APPEAL NO. 246 OF 2016
IA NO. 527 OF 2016 IN APPEAL NO. 247 OF 2016
&
IA NO. 528 OF 2016 IN APPEAL NO. 248 OF 2016

Dated: 5th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Southern Power Distribution Co. of Andhra Pradesh Ltd. .... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Prerna Singh

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

List the I.A. Nos. 526, 527 and 528 of 2016 for hearing on ***07.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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